

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**31(ND)/2016**

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.09.2019.**

**NAME OF THE COMPANY: Anil Goyal & Ors. Vs.M/s. Kalyan Polypacks Ltd.  
& Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:**

Advocate for the Petitioner

Mr. Raghavendra M. Bajaj, Mr. Bhaskar S. Mr. Agnish  
Aditya, Advocates for the Respondent

**ORDER**

No time left on account of constitution of Special Bench. Renotify this case  
for further consideration on 4<sup>th</sup> December, 2019 for final arguments. Interim  
order to continue.

**(L.N. Gupta)  
Member (T)**

**(Ina Malhotra)  
Member (J)**